

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 813/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: M/s. Kamburger Foods Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

Adv. Marshal  
Damania,  
Facetus India Law,  
Adv. for Applicants

*Damania*  
14/9/17

ORDER

CSP 811/230-232/NCLT/MB/MAH/2017  
CSP 812/230-232/NCLT/MB/MAH/2017  
CSP 813/230-232/NCLT/MB/MAH/2017  
CSP 814/230-232/NCLT/MB/MAH/2017  
CSP 815/230-232/NCLT/MB/MAH/2017  
CSP 816/230-232/NCLT/MB/MAH/2017  
CSP 817/230-232/NCLT/MB/MAH/2017  
CSP 818/230-232/NCLT/MB/MAH/2017  
CSP 819/230-232/NCLT/MB/MAH/2017  
CSP 820/230-232/NCLT/MB/MAH/2017

The Company Petitions admitted. List this matter on 21.9.2017

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)